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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/78/(IB)/2017  
NAME OF THE PETITIONER(S) : A.M.S TRADING COMPANY  
NAME OF THE RESPONDENT(S) : NAVABARAT BOILER ENGINEERS PVT LTD  
UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance. Put up on **27.07.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**